

ITEM NO.803
(At 2.00 p.m)

COURT NO.2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9886/2016

STATE OF UP . & ORS.

Appellant(s)

VERSUS

Z.U. ANSARI

Respondent(s)

([TO GO BEFORE THREE HON'BLE JUDGES])

Date : 24-01-2023 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE ABHAY S. OKA

For Appellant(s) Mr. Tushar Mehta, Ld. S.G.
Mentioned By Mr. B. Krishna Prasad, AOR

Mr. Tanmaya Agarwal, AOR

For Respondent(s) Mr. Rajeev Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)

* The matter is shown as Item No. 102 before Court No. 2
on 25.01.2023.